

Bullet proof jackets and sophisticated weapons to Delhi Police

1988. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Police personnel are not equipped with bullet proof jackets resulting in problems while facing the hardcore criminals/terrorists;

(b) if so, whether in the past few months attacks on Delhi Police personnel were made by terrorists/criminals;

(c) if so, the facts and details thereof; and

(d) the steps Government propose to take to provide bullet proof jackets and highly sophisticated arms to the Delhi Police personnel to face criminals and terrorists?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYASAGAR RAO): (a) to (c) Bullet proof jackets are available with Delhi Police and are provided to the staff on specific demand. The details of the cases in which police personnel were attacked since January, 2001 are given in the attached statement. (See below)

(d) The procurement of material to replenish the stock or meet additional requirement is a continuing process.

Statement

Details of cases in which police personnel were attacked since January 2001

Sl. No.	District	FIR No. & Date	Sections under which case registered	Police Station	No. of persons arrested
1.	East	24/ 20.1.2001	324 IPC	Kalyan Puri	1
2.	North East	—	—	—	—

Sl. No.	District	FIR No. & Date	Sections under which case registered	Police Station	No. of persons arrested
3.	New Delhi	—	—	—	—
4.	North	7/7.1.2001	302/307/186/353/34 IPC & 27/54/59 A. Act	Civil Line	2
5.	North West	—	—	—	—
6.	Central	32/30/1/2001	186/353/332/34 IPC	Prasad Nagar	2
	Central	48/4.2.2001	186/353/302/34 IPC & 25/27/54/59 A. Act & 68/1/14 Ex. Act	Rajender Nagar	1
7.	South West	—	—	—	—
8.	West	—	—	—	—
9.	South	30/18.1.2001	186/353/332/307/34 IPC	Okhla	—
	South	49/26.1.2001	186/353/307 IPC & 27/54/59 A. Act	Kalkaji	1
	South	60/21.1.2001	186/332/353/356/307 IPC	Kalkaji	1

Unearthing of spurious drug racket by Delhi Police

1989. SHRI KRISHNA KUMAR BIRLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Delhi Police has unearthed an inter-State racket involved in the manufacture of spurious drugs as reported in the Statesman dated 16th December, 2000;

(b) if so, the modus operandi of the gang;

(c) the details of persons arrested in this connection;

(d) whether Government propose to strengthen its machinery to check such crimes; and